

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-211/2013/8539/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abubakkar Siddique,
District and Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 30th September, 2022.

Sub: **Permission to avail Long vacation.**

Ref:- Your letter No. DJ/DH/I-1/2022/4327, dtd. 28.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the entire Long Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission from the morning of 02.10.2022 till the morning of 19.10.2022**, as prayed for. The Civil Judge cum Assistant Sessions Judge, Dima Hasao and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during his absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/8540-8541 /A, dated 30.09.22

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-

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2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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